

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 5533/2020

(Arising out of impugned final judgment and order dated 09-04-2019 in SPL.A. No. 73/1999 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

MC DOWELL AND COMPANY LIMITED & ANR.

Respondent(s)

(IA No.80084/2022-CONDONATION OF DELAY IN FILING
IA No.80085/2022-EXEMPTION FROM FILING O.T.)

Date : 13-07-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Vipin Singh Bansal, Adv.
Mr. Samar Vijay Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

An adjournment letter has been circulated on behalf of the petitioners seeking adjournment on personal difficulty, adjourned for two weeks, as prayed for.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER